GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 352 TO BE ANSWERED ON 21st JULY, 2023

KIDNEY PATIENTS

352. SHRI VIVEK NARAYAN SHEJWALKAR:

Will the MINISTER OF HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has information regarding continuous increase in the number of kidney patients every year and if so, the district-wise details of Madhya Pradesh in this regard;
- (b) whether the availability of the dialysis machines in Madhya Pradesh are less than the requirement; and
- (c) whether the Government is providing any assistance to the States/UTs to increase the number of dialysis machines and if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (PROF. SATYA PAL SINGH BAGHEL)

(a) to (c): Pradhan Mantri National Dialysis Programme (PMNDP) for Chronic Kidney Disease(CKD) patients ensures availability of dialysis services in all the district hospitals in the country free of cost to all BPL beneficiaries. PMNDP is operational in both Public-Private Partnership (PPP) mode and in-house mode. National Health Mission (NHM) supports States/UTs in implementation of Haemodialysis and Peritoneal Dialysis services under PMNDP through the annual Programme Implementation Plan (PIP).

Pradhan Mantri National Dialysis Programme (PMNDP) portal is developed with the objective to build renal registries in the states/UTs with portability of dialysis services. The portal is operational across the states in the country.

In the State of Madhya Pradesh, PMNDP has been implemented in 51 Districts at 59 dialysis centres by deploying 307 haemo-dialysis machines.
